

World Food Programme

1700. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of schemes started under the World Food Programme in Uttar Pradesh particularly in the Agra district; and

(b) the names of places where the World Food Programme has been introduced in the State from 1994 to 1995-96 ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Under the World Food Programme, (WFP) there are two Projects in Uttar Pradesh viz.,

1. Project 2206.06, Support to Integrated child Development Services (ICDS) Schemes.
2. Project 2751, Watershed Development and Afforestation in Uttar Pradesh.

Agra district is not covered in either of the projects.

(b) The following districts are covered in the two WFP assisted Projects in Uttar Pradesh :

Project	Districts covered
Project 2206.06. Support to Integrated Child Development Services (ICDS) Schemes.	Sultanpur, Varanasi, Azamgarh, Ghazipur, Mau, Basti, Siddharthanagar, Gorakhpur, Maharajganj, Deoria and Ballia.
Project 2751. Watershed Development and Afforestation in Uttar Pradesh.	Pauri Garhwal, Tehri Garhwal, Chamoli, Uttar Kashi, Dehra Dun, Pithoragarh, Almora, Nainital, Pilibhit, Sahajahanpur, Lakhimpur Kheri, Pratapgarh, Jaunpur, Sultanpur, Rai Bareilly, Unnao, Lucknow, Barabanki, Sitapur, Hardoi, Mirzapur, Varanasi, Allahabad and Sonbhadra.

Subsidy on Urea

1701. SHRI SANAT KUMAR MANDAL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the decision taken by the Government to raise the subsidy on Urea;

(b) the rationale behind the proposal particularly in the context of the recommendations of the Committee on Secretaries; and

(c) the reaction of the Joint Parliamentary Committee on the fertilizer pricing ?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) No such decision has been taken.

(b) and (c) Do not arise.

[Translation]

Insurgency and Racial Riots in NE

1702. SHRI SHIVRAJ SINGH :
SHRI KRISHAN LAL SHARMA :
SHRI VIJAY KUMAR KHANDELWAL :
SHRI KESHAB MAHANTA :
DR. ARUN KUMAR SARMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether insurgent activities and racial riots in the North Eastern region has increased recently;

(b) if so, the details thereof;

(c) the number of civilians/security personnel killed/injured in the insurgency and racial riots; and

(d) if so, the steps taken to root out such violence ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Certain States in the North-East Region have varying degrees of militancy and terrorism. It cannot be said that there is any increase in such activities. The activities of Bodo militants in Assam, Kuku-Naga ethnic conflict in Manipur and Nagaland and the tribal-nontribal conflict in Tripura are a matter of concern.

(c) During the current year and upto 14 February, 1997 in the insurgency affected States of Assam, Tripura, Manipur and Nagaland, 132 civilians and 20 Security Forces/Police personnel were killed.

(d) The steps taken to root out such violence include, *inter alia*, deployment of additional units of the Central Paramilitary Forces and the Army, improved coordination and sharing of intelligence, sanction of India Reserve Battalions, modernisation/upgradation of State Police Forces, sanction of special Central assistance, declaration of the most seriously affected areas as disturbed areas and notification of the major insurgent groups as unlawful associations. The situation is also kept under watch and is reviewed from time to time for taking appropriate decisions.

Scholarships to Students of Minority Communities

1703. SHRI SOHAN BEER : Will the Minister of WELFARE be pleased to state :

(a) the funds allocated for giving scholarships to the students of 1st to 10th Standard belonging to minority communities in Uttar Pradesh during the last three years, year-wise;

(b) whether the Government also provide scholarships to the students belonging to the down trodden and backward communities of the State; and

(c) if so, the details thereof for the last three years ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) There is no Central Scheme of Scholarship for minorities. However, State Government of U.P. have provided scholarships to students of minority community studying in Madrasas who are below double the poverty line. The details during the last 3 years are as under :

Year	Amount disbursed (Rs. in lakhs)
1993-94	Nil
1994-95	Nil
1995-96	15.89

(b) Yes, Sir. Under the Centrally Sponsored Scheme of Post-Matric Scholarships Government assistance is being given to the Government of Uttar Pradesh to students belonging to SCs, STS and pre-matric scholarships to the children of those engaged in unclean occupation *i.e.* scavengers, sweepers having traditional links with scavengers, flayers and tanners.

(c) Details during the last three years are as under :—

Year	Central Assistance Released Under	
	Centrally Sponsored Scheme of Post-matric scholarship (Class XI onwards)	Centrally Sponsored Scheme of Pre-matric scholarship (Class I to X for day scholars and Class III to X for hostellers)
1993-94	350.00	80.33175
1994-95	386.9588	166.3125
1995-96	1669.82	68.13497

Wheat and Rice under P.D.S. and for Open Sale

1704. JUSTICE GUMAN MAL LODHA :
SHRI RAVINDRA KUMAR PANDEY :
SHRI SURENDRA YADAV :
DR. MAHADEEPAK SINGH SHAKYA :
PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of FOOD be pleased to state :

(a) whether the Food Corporation of India supplies the foodgrains under the Public Distribution System and in the open market;

(b) if so, the quantity of wheat and rice sold under the Public Distribution System and the quantity sold in the open

market during 1993-94, 1994-95, 1995-96 and 1996-97, State-wise;

(c) the maximum and minimum prices at which these were sold, State-wise;

(d) whether some conditions were laid down for the buyers at the time of sale of wheat and rice in the open market; and

(e) if so, the details thereof ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) Yes, Sir.

(b) Statements I and II indicating quantity of wheat and rice sold under Public Distribution System and the quantity sold in the open market from 93-94 to 96-97 State-wise are enclosed.

(c) Wheat and rice under PDS are made available through Food Corporation of India to States/UTs at Central Issue Price which are as under:—

Effective from	Wheat		PDS
	Effective from	PDS	
11.1.93			330.00
1.2.94 (till further orders)			402.00

Effective from	Rice (Rs./per qtl.)		
	Common	Fine	Superfine
11.1.93	437.00	497.00	518.00
1.2.94* (*till further order)	537.00	617.00	648.00

Statements III and IV indicating State-wise open sale prices of wheat and rice are enclosed.

(d) and (e) The terms and conditions of sale are reviewed from time to time. Sale of wheat and rice by FCI in the open market is subject to certain conditions which *inter-alia* include :—

- (i) identification of buyers/establishment.
- (ii) undertaking by the buyers to sell wheat/wheat products at the rates fixed by the State Government/FCI.
- (iii) maximum ceiling limit on buyers.
- (iv) issue of rice conforming to Prevention of Food Adulteration Act standards.